

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
STARRED QUESTION NO. *219**

TO BE ANSWERED ON THE 03rd DECEMBER, 2019/ AGRAHAYANA 12, 1941 (SAKA)

WEB BASED APP ON CRIME

***219. SHRI SUNIL DATTATRAY TATKARE:
SHRI KULDEEP RAI SHARMA:**

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has launched any web and mobile based application which will ease collection, updation and analysis of information related to crime and criminals in real time basis and if so, the details thereof;

(b) the aims and objectives of launching this application along with its benefits;

(c) the details of the language options which the app is likely to offer;

(d) whether the Government has created awareness to popularize this mobile app and if so, the details thereof along with the total number of districts which are covered under this system; and

(e) whether any suggestions were received by the Government for redressal of grievances and if so, the details thereof along with the other measures taken by the Government to help in real time updation of crime/criminal data?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI G. KISHAN REDDY)**

(a) to (e): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question Number 219 asked by Shri Sunil Dattatray Tatkare and Shri Kuldeep Rai Sharma regarding web based app on crime for reply on 03.12.2019.

(a) to (e): 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The States are responsible for maintaining law and order, protecting life and property of the citizens in their respective jurisdictions. Data on crime and criminals is maintained by respective States/Union Territories. Information on any web or mobile based application for collection of information related to crime and criminals by the States/UTs is not maintained centrally. In order to facilitate police in State/ Union Territories with a common platform for filing reports, collecting and sharing information on crimes and criminals at national level, the Ministry of Home Affairs has implemented the Crime and Criminal Tracking Network and Systems.
